

SHRI S. G. GHOLAP : At present, nine compartments or bogies are attached to a train. It is suggested that instead of 9 bogies, there should be 12 bogies attached for the train. I would like to know whether this proposal is examined and whether Government has taken action,

SHRI BANSI LAL : We will examine the proposal but we have no bogies at the moment.

DR. DUTTA SAMANT : About 970 trains or 10 lakh passengers travel per day on the Central Railway and another about 11 lakh passengers travel per day on the Western Railway, throughout the State. About 5-6 lakh passengers have to change the train at Dadar and catch the train. In order to facilitate the passengers and to reduce the congestion, the Railway Improvement Board has made the suggestion to have Dadar as a terminus and to start two trains from there and that it would cost about Rs. 9-10 crores. This will facilitate the travelling passengers and reduce the burden.

The Railway Improvement Board have also given another suggestion to connect Kurla and Bandra Sections on the Western and Central Railways. This suggestion was given about five or ten years ago. If this suggestion is implemented, it will cost less and it will facilitate and reduce the burden for the railway authorities because about 22 lakh passengers travel both the sides per day. I would like to know whether the Government is going to consider the proposal or not.

SHRI BANSI LAL : This is a suggestion and I will get it examined.

[*Translation*]

MR. SPEAKER : Tulsiramji, to you intend to board a Bombay train ?

SHRI V. TULSIRAM : I have to catch a train for Andhra and not for Bombay. I would like to know from the hon. Minister the names of the cities where suburban trains are being run in the Southern Railway and which of them are running

successfully ? In particular, I would like to know whether there is a proposal to introduce such a train in Hyderabad ? Please reply thought-fully, Bansi Lalji, as otherwise you promptly say that you have no funds. Rajivji has very carefully selected his team. But you abruptly say... .., Therefore reply a bit cautiously.....(*Interruptions.*)

MR. SPEAKER : Tulsiramji, you should put a new question so as to elicit complete information. This is not relevant to the main question. He might not be having information and then you would say that he has stated something wrong.

SHRI BANSI LAL : It is not relevant to this question.

SHRI V. TULSIRAM : Bombay to Hyderabad can also be done.

MR. SPEAKER : Yes, but you will have to put a fresh question for that.

[*English*]

Use of Railway Institutes for holding Meetings of Political Parties

*788. **DR. SUDHIR ROY :** Will the Minister of TRANSPORT pleased to state :

(a) whether Railway Institutes can be used by political parties for holding meetings ;

(b) whether Burdwan Railway Institute was taken by the Burdwan District Congress Committee for holding a meeting on 23 March, 1986 ;

(c) whether it is a fact that even many unions of Railway workers which are not recognised by Government are not accorded this facility ; and

(d) if so, the reasons therefor ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) For letting out premises in railway clubs, institutes etc. to individual railway staff, railway organisations associations and outside parties for cultural recreational and social activities, the General

Managers are competent to frame rules suiting local requirements of the railway administration and other circumstances of the place. The local railway authorities take decisions in this regard accordingly keeping in view the merits of each individual case. However, Railway premises are not to be let out for political purposes.

(b) No, Sir.

(c) As per instructions this facility is normally not accorded to unrecognised unions.

(d) To bring about a healthy industrial climate and to avoid unpleasantness and rivalries amongst labour and to avoid imparting a meaning to the staff that the Railway Administration is taking cognizance of such unions/associations.

PROF. K. K. TEWARY : On a point of order, Sir...

MR. SPEAKER : There cannot be any point of order during Question Hour.

PROF. K. K. TEWARY : How was this question admitted ?...

(Interruptions)

MR. SPEAKER : There can be no point of order during Question Hour.

(Interruptions)

DR. SUDHIR ROY : On 23rd March the Congress (I) Committee held a meeting at the Railway Institute ..

(Interruptions)

PROF. K. K. TEWARY : This is a very bad precedent.

MR. SPEAKER : Whatever it is, there is no question of discussing it here. You cannot refer to the Secretariat here nor can you raise a point of order during Question Hour. So simple it is.

(Interruptions)

PROF. K. K. TEWARY : How can such questions be admitted ?

(Interruptions)

MR. SPEAKER : I do not know.....
You cannot argue with me. ...

(Interruptions)

MR. SPEAKER : Whether the hon. Member has said is over-ruled. There is no question at all...

(Interruptions)

MR. SPEAKER : Please take your seat. ...

(Interruptions)

PROF. K. K. TEWARY : We take it that it is a precedent and on this basis in future we will demand...

(Interruptions)

MR. SPEAKER : You are not going to have. Please don't do it.

PROF. K. K. TEWARY : This may be a precedent.

MR. SPEAKER : If it is a precedent, I have set it. ...

(Interruptions)

DR. SUDHIR ROY : I am sorry the Minister has not given correct information to the House. All the newspapers.....

(Interruptions)

PROF. K. K. TEWARY : We take it that this is a precedent and you will not discriminate.

MR. SPEAKER : Please don't threaten me. I say that what is applicable to them is applicable to you also.

PROF. K. K. TEWARY : We hope you will go by what you are saying.

MR. SPEAKER : I always go by what I say. I do not with-draw what I am saying. I stand like a rock. No problem...

(Interruptions)

MR. SPEAKER : No question about Secretariat can be raised here. You cannot refer to it. It is out of the record.

PROF. MADHU DANDAVATE : The responsibility is on the Speaker.

PROF. K. K. TEWARY : You also look into our complaints that hundreds of questions are rejected every day on most unconvincing grounds.

MR. SPEAKER : We will see to it. But please take care of your words and what you are saying.

PROF. K. K. TEWARY : I am very careful of what I am saying. We have five complaints with you.

MR. SPEAKER : You can. You are welcome. That is your job. You can do it. That is your right.

PROF. K. K. TEWARY : We have done that.

MR. SPEAKER : It cannot be taken away.....

DR. SUDHIR ROY : Sir, the hon. Minister has not given us the proper and correct information. On 23rd March, Burdwan District Congress Committee held its meeting in the Railway Institute hall and therefore I would like to know from the hon. Minister whether there would be a categorical order that Railway Institutes should not be used for political meetings. This report of the Statesman.....

MR. SPEAKER : You please put the Question. No statement can be made.

DR. SUDHIR ROY : I would like to know whether there would be any categorical order prohibiting the political parties to use the Railway Institutes ?

SHRI BANSI LAL : Rules are framed by the local General Managers. So far as this Institution is concerned, it was not given to the Burdwan District Congress Committee but it was given to the Dakshin Damodar Bus Parivahan Karamchari Samstha.

(Interruptions)

DR. SUDHIR ROY : All the Calcutta Dailies reported the incident.

(Interruptions)

This is the wrong information.

MR. SPEAKER : What is written in the newspaper is not gospel. They are our friends. They are our brothers. You put the question, if you like. Do not get agitated.

(Interruptions)

[Translation]

Replacement of Coaches of Metre Gauge Trains Bound for Rajasthan

*791. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of TRANSPORT be pleased to state :

(a) whether coaches of trains bound for Rajasthan running on metre gauge lines are obsolete and in the absence of sockets passengers face great inconvenience ;

(b) whether Government propose to replace them ; and

(c) if so, by what time ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No. Sir.

(b) and (c) The coaches are replaced on age-cum-condition basis. The rate of replacement is, however, subject to the availability of funds and the existing manufacturing capacity.

PROF. NIRMALA KUMARI SHAKTAWAT : Mr. Speaker, Sir, I am very much distressed at the reply given by the hon. Minister. He has stated that the condition of coaches is not bad. I would like to submit to him that he travels with me in a metre gauge train bound for a place in Rajasthan, he would be able to know about the actual condition of the coaches. My second supplementary is.....

MR. SPEAKER : You let him reply your first supplementary, then you put your second question.